

No, Sir. However, dwellers of jhuggi-jhomparis which have come up after 31.1.1990 are not entitled to being given ration cards.

(b) The Delhi Administration undertook a survey of jhuggi-jhompari clusters in 1990 as an one time exercise, to issue permanent ration cards for all dwellers of J.J. clusters that existed till 31.1.1990.

(c) Delhi Administration have reported that presently they have no proposal under consideration.

[English]

**Steps to Make Indian Institute of Advanced Study, Shimla More Effective**

675. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps taken by the Government to make the Indian Institute of Advanced Study, Shimla more effective and performance-oriented;

(b) whether a Government Body therefor has been constituted and if so the criteria for appointing the members on it; and

(c) the details of the functions to be performed by the New Governing Body?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) Government restructured the administrative and academic set-up of Indian Institute of Advanced Studies in 1984 on the basis of the recommendation of an Expert Committee headed by Shri Krishna Kriplani. The Governing Body of the Institute, according to the revised rules consists, inter-alia, of a Chairman who is an eminent scholar nominated by the Central

Government; Institutional members like Chairman of University Grants Commission, Indian Council of Social Science Research, Indian Council of Philosophical Research, Indian Council of Historical Research and Director General of Council of Scientific and Industrial Research; 2 Vice-Chancellors and representatives of Ministry of Finance and Education. The main function of the Governing Body is to take all necessary action to carry out the objects of the Society which include, inter-alia, to undertake, organise, guide and promote advanced research in selected subjects in Humanities, Indian Culture, Comparative Religion, Social and Natural Sciences.

[Translation]

**Report of Enquiry Committee on Electropathy**

676. SHRIMATISUBHASHINI ALI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the enquiry committee on Electropathy/Electrohomoeopathy system of medicine has submitted its report to the Government;

(b) if so, the details of the recommendations made therein;

(c) if not, the date by which it would submit its report to the Government;

(d) the action taken so far to recognise Electro homoeopathy system of medicine; and

(e) the time by which it would be recognised?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) Yes, Sir.